

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 305 of 2013
& IA No.399 of 2013**

Dated : 16th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Authority of India Ltd. ... Appellant(s)

Versus

Damodar Valley Corporations & Ors Respondent(s)

**Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi
Ms. Tulika Mukherji**

**Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kumar Dubey for R-1**

ORDER

Mr. M.G. Ramachandran, the learned counsel for the Respondent No.1 submits that reply is being filed today by him after serving copy on the other side.

Post the matter on **22.01.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt